THE HIGH COURT OF MEGHALAYA
AT SHILLONG

No. HCM I/48/2025/Proc/85 **Dated 16th November, 2026**

NOTIFICATION

RESULTS OF THE FINANCIAL BID EVALUATION FOR SUPPLY & INSTALLATION OF HIGH SPEED SCANNER (13 NOS.)

Reference : This Registry's Notice Inviting Quotation (NIQ) No. HCM. I/48/2025/Proc/26 Dated 22-04-2026

On the basis of the evaluation of financial bids received against the Notice Inviting Quotation (NIQ) under reference above, the following firm/bidder is selected for the supply and installation of High Speed Scanner subject to fulfillment of all terms and conditions of the tender and execution of the Agreement:

- M/s Lifeline Enterprises, 105, Joavan Tower, Bara Bazar, G. S. Road, Shillong - 793002

The Selected firm shall complete all necessary formalities, including submission of the Performance Security Deposit and execution of the Tender Agreement, within 10 (ten) days from the date of issue of this Notification, as prescribed under Clause 8 of the Notice Inviting Quotation.

The date for execution of the Tender Agreement is hereby fixed for 26th November, 2026 at 1 PM at the Registry. The selected firm is accordingly directed to remain present and complete the necessary formalities on the scheduled date and time.

This notification is issued with the approval of the Competent Authority.

By Order,

sd/-

REGISTRAR GENERAL

Memo No. HCM I/48/2025/Proc/85-A Dated, Shillong the 16th November, 2026

Copy to:

1. The Registrar cum PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information of Her Ladyship.
2. The Manager IT, High Court of Meghalaya, Shillong for information and uploading in the official website.
3. The Accountant cum Cashier, High Court of Meghalaya, Shillong for information.
4. All participating firms/bidders for information and necessary action, wherever applicable.
5. Office Notice Board.
6. Office copy.

REGISTRAR GENERAL

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16/11/26